

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4304
ANSWERED ON:16.12.2009
RATIONALISATION OF MINOR IRRIGATION STATISTICS
Kodikunnil Shri Suresh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is providing 100% grant to the State Governments in order to carry out census under ``Rationalization of Minor Irrigation Statistics';
- (b) if so, the details thereof;
- (c) whether the State Government of Kerala has forwarded a proposal to the Union Government for Rs. 620 lakhs in this regard;
- (d) if so, the details thereof and the action taken by the Union Government thereon; and
- (e) the funds released/likely to be released to the State Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) & (b) Yes.The Ministry of Water Resources have been implementing the Central Plan Scheme "Rationalisation of Minor Irrigation Statistics (RMIS)" with 100% Central assistance to the States/UTs. Under the 'RMIS" scheme, there is a provision for conducting Census of Minor Irrigation Projects on quinquennial basis. Detailed information on irrigation sources namely, DugWells, Shallow Tubewells, Deep Tubewells, Surface Flow & Surface Lift Schemes is collected through this census.
- (c) Yes, the State Government has forwarded a project proposal for 100% census of ground water extraction structures of Kerala, with a total financial outlay of Rs.620 lakhs.
- (d) The State Government proposal involves conduct of census of DugWells/Ponds, Shallow Tubewells/Filter point wells, Deep Tubewells & Borewells. As the RMIS scheme covers all these structures, presently there is no proposal to provide funds for the census proposed by the State Govt.
- (e) The question does not arise.